

Central Administrative Tribunal
Principal Bench, New Delhi.

(24)

OA-2570/91

New Delhi, this 12th day of February, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P. Biswas, Member(A)

Mohd. Aslam Kumar
s/o late Shri Amir Bux
1, Air Force Selection Board
Dehradun, UP

Applicant

(By Advocate Shri R.K. Shukla - Not present)

versus

Union of India, through

1. Secretary
Ministry of Defence,
New Delhi.

2. The Chief of the Air Staff,
Air Head Quarter, Yavu Bhawan,
New Delhi.

3. The President,
No.1, Air Force Selection Board,
Dehradun(UP).

4. Shri Subhash Chander,
Carpenter-III,
No.1, Air Force Selection Board,
Dehradun(UP).

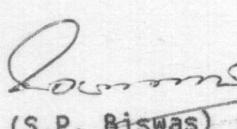
Respondents

(By Shri Jog Singh, advocate - Not present)

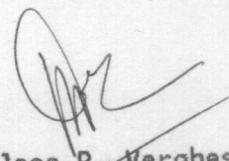
ORDER(oral)

Hon'ble Dr. Jose P. Verghese

The matter has been on board for quite some time. It was called twice yesterday and none appeared either on behalf of the parties. Today also, even on second call none appears. The original application is dismissed in default and for non-prosecution.


(S.P. Biswas)

Member(A)


(Dr. Jose P. Verghese)

Vice-Chairman(J)

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